

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNLER): (a) and (b) In the context of the complaints made by the Jawaharlal Nehru University Students' Union and others from May, 1977 onwards about irregularities alleged to have been committed by the University authorities during the period of Emergency and the agitation that followed, resulting in the closure of the University with effect from 3rd November, 1977, the Prime Minister, who is the Chancellor of the University, agreed to hold a preliminary inquiry into the various complaints against the University administration. The strike was thereafter called off and the University started functioning normally.

As the complaints *inter-alia* pertained to irregularities in the filling up of teaching posts in the University, advice was given to the Vice-Chancellor on November 8, 1977 that pending the inquiry, action to fill up the important posts in the University should be held in abeyance, and in case there is any particular post, the filling of which becomes essential, the University may write to the Education Minister and seek his prior consent. On 6th January, 1978, the Vice-Chancellor wrote to the Chancellor about the filling up of vacancies in various Schools of the University. The Chancellor replied that there would be no objection to the filling up of the posts, provided they were advertised and the names of the members of the Selection Committees were sent to him for approval before they began to function. The Vice-Chancellor, subsequently, discussed the matter with the Prime Minister during which he referred to the statutory provision that the panels of experts were to be drawn up by the Executive Council of the University on the recommendation of the Academic Council. As the Chancellor had no intention to interfere with the power of the Executive Council, he advised the Vice-Chancellor that the University may proceed with the

filling up of various positions as proposed. The Selection Committee have accordingly started functioning.

12 Noon

PAPERS LAID ON THE TABLE

1. **Annual Report (1976-77) and Accounts of the Water and Power Development Consultancy Services (India) Ltd. New Delhi and related papers.**
2. **Certified Accounts (1976-77) of the Animal Welfare Board, Madras.**

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eighth Annual Report and Accounts of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by the Government on the working of the Company.

[Placed in Library. See No. LT-1981/78 for (i) and (ii)]

II. A copy (in English and Hindi) of the Certified Accounts of the Animal Welfare Board, Madras, for the year 1976-77. [Placed in Library. See No. LT-2216/78].

1. **Certified Annual Accounts (1976-77) of the Indian Institute of Technology, New Delhi and related paper.**
2. **Audit Report on accounts (1975-76) of the Indian School of Mines, Dhanbad and related paper.**